

HCC No. 03/2024

**HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 18th APRIL 2024.**

BRIEF - TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru towards procurement of 330 Nos. of Batteries for the existing different KVA UPS under buyback scheme installed in the District and Taluka Court Complexes in the Karnataka State Judiciary through e-Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **03.05.2024 at 4.00 PM**. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

**Sd/-
(N.G. DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.**